

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
IA No. 16 of 2014

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary a/w
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Arindam Dey for R.1
Mr. Raunak jain for R.2

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **21.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js